## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3400
ANSWERED ON:23.08.2011
KIDNAPPING CASES
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## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether several cases of disappearance and kidnapping of men, women and children have been reported in the country;
- (b) if so, the details thereof and the total number of such cases reported/registered alongwith the number of men, women and children traced/untraced and accused persons arrested, convicted including the action taken against them separately, during the last seven months, State-wise;
- (c) the total number of kidnapping cases for ransom reported during the said period, State-wise;
- (d) whether the Government has analysed the details regarding the family background of the kidnapped children;
- (e) if so, the details thereof during the said period, State-wise;
- (f) whether the Union Government has requested the State Governments to set up a special cell in each district to take prompt action on such cases:
- (g) if so, the details thereof, State-wise in this regard; and
- (h) the details of directives issued by the Union Government to the State Governments to check such incidents?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

- (a) & (b): As per National Crime Records Bureau (NCRB) the State/UT-wise details of cases registered, cases charge sheeted, person arrested and persons convicted with regard to crime of kidnapping of total persons, women and children during 2007-2009 are placed at Annexure I, II and III respectively.
- (c): The State/UT-wise details regarding the total number of kidnapping cases for ransom reported during 2007-2009 are enclosed at Annexure-IV.
- (d) & (e): No such data/analysis is centrally maintained regarding the family of the kidnapped children.
- (f) to (h): Ministry of Home Affairs issued letter dated 4th December 2009 to all State Governments citing a standard order of Delhi Police (No. 252/09 dated 24.10.2009) regarding procedure to be followed in respect of missing persons so as to facilitate easy tracking of missing persons across the country.

Ministry of Home Affairs has sent detailed advisories dated 9th September 2009 and 14th July, 2010 on combating Human Trafficking and Crime against Children to all State Governments/UTs, wherein they have been advised to set up 'Crime against Women Cells' in districts, Majority of the States/UTs have established 'Women Cells'. Some States/UTs have also set up 'All Women Police stations' at district level and 'Mahila/ children help desk' at police station level.

The NHRC too has undertaken a study in missing children and based on that study have issued a directive on 13th July, 2007 to all the States and UTs.